

F.No. 01(15)/Roster/CESTAT/2011  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi – 66**

Dated :28/10/2011

**ORDER No. 222 of 2011**

Hon'ble Vice-President/HOD has been pleased to partially modify the sitting notified vide **Order No. 201 of 2011 for CESTAT, Delhi** to the extent indicated below:-

On 28/10/2011 Single Member Cases listed before Hon'ble Mrs. Archana Wadhwa, Member (Judicial) and Hon'ble Mr. Rakesh Kumar, Member (Technical) will stand adjourned.

**By Order**

  
**(S. Chandran)**  
**Registrar**

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**Registrar**